

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 6538-6539/2020

(Arising out of impugned final judgment and order dated 02-11-2017 in WP No. 3564/2017 02-11-2017 in WP No. 3563/2017 passed by the High Court Of Judicature At Bombay At Nagpur)

NEELA PRABHUBHAI RATHOD

Petitioner(s)

VERSUS

VASUDEOBHAI JADAOJI RATHOD (DIED) THR. HIS
L.RS & ORS.

Respondent(s)

(IA No. 59661/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Date : 29-06-2021 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. Shirish K. Deshpande, AOR
Ms. Rucha Pravin Mandlik, Adv.

For Respondent(s) Mr. Rupesh Kumar, AOR
Mr Rajeev Sharma, Advocate
Ms Neelam Sharma, Advocate
Ms Pankhuri Shrivastava, Advocate
Mr. Alekshendra Sharma, Advocate
Mr. Pravesh Bahuguna, Advocate

UPON hearing the counsel the Court made the following
O R D E R

List on 30.06.2021.

(JAGDISH KUMAR)
COURT MASTER (SH)

(KAMLESH RAWAT)
COURT MASTER (NSH)